1943

Food and Agriculture). The publication is available in the Parliament Library.

STATEMENT

Cultivated area in India from 1949-50 to 1963-64

| | | | |
|---------|------|--|---|
| Year | | Net Area sown (in thous- and acres) | Total cropped Area (in thous- and acres) |
| 1950-51 | | 293,429 | 325,914 |
| 1951-52 | | 295,044 | 329,227 |
| 1952-53 | | 305,034 | 340,202 |
| 1953-54 | | 315,350 | 352,081 |
| 1954-55 | | 315,904 | 356,024 |
| 1955-56 | | 318,239 | 362,509 |
| 1956-57 | | 322,460 | 368,378 |
| 1957-58 | | 317,849 | 359,189 |
| 1958-59 | | 324,442 | 373,160 |
| 1959-60 | | 327,239 | 376,219 |
| 1960-61 | | 328,009 | 376,218 |
| 1961-62 | | 334,066 | 384,611 |
| | | | |

संसत्सदस्यों का चीनी का कोटा

क्या **लाग तथा कृषि** मंत्री यह बताने की कृपा करेंगे कि :

- (क) यदि संसत्सदस्य राजधानी से अनुपस्थित होने के कारण प्रपना ीनी का पाक्षिक कोटा पहले नहीं लेसके, तो क्या वे उसे धागामी पक्ष में लेसकते हैं; भ्री.
- (ख) यह सुनिश्चित करने के लिए क्या व्यवस्था की गई है कि यदि यह कोटा आगामी पक्ष में भी न लिया जाये, तो खुदरा व्यापारी उस का दुरुपयोग न कर सकें?

साय तथा कृषि मन्त्रालय में उपमन्त्री (भी दे रा० चस्त्राण) : (क) जी हां, सम्बन्धित पंचांग महीने में । (ख) दिल्ली प्रशासन के सिविल सप्लाई निरीक्षक खुदरा व्यापारियों के विकी लेखों की नियमित रूप से जांच करते रहते हैं।

Development of Fallow Land

496. Shri Kapur Singh: Shri P. K. Ghosh:

Will the Minister of Food and Agriculture be pleased to state:

- (a) whether a Japanese study team visited India in January last;
- (b) whether they made any specific suggestion for the development of fallow land for agricultural purpose; and
- (c) if so, the salient features thereof?

The Deputy Minister in the Ministry of Food and Agriculture (Shri Shah Nawaz Khan): (a) No.

(b) and (c). Do not arise.

Pension to Craftsmen

497. Shrimati Johraben Chavda: Shri Yashpal Singh:

Will the Minister of Social Security be pleased to state:

- (a) whether it has been decided to give a monthly pension to craftsmen;
- (b) if so, the amount of the monthly pension; and
- (c) the procedure for the selection of craftsmen?

The Doputy Minister in the Ministry of Law (Shri Jaganatha Rao): (a) No decision has been taken yet.

(b) and (c). Details have not been worked out so far.